

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventeenth Report

[Translation]

SHRI SHYAM BIHARI MISRA (Bilhaur): I beg to move:

"That this House do agree with the Seventeenth Report of the Committee on Private Members' Bill and resolutions presented to the House on 17th March, 1993."

[English]

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Seventeenth Report of the Committee on Private Members' Bills and resolutions presented to the House on the 17th March, 1993."

The Motion was adopted

RESOLUTION RE. CREATION OF NEW STATES OF UTTARANCHAL AND VANANCHAL - CONTD.

[English]

MR. DEPUTY SPEAKER: The House will now take up further consideration of the Resolution moved by Shri Jagat Vir Singh Drona regarding creation of new States of Uttarakhand and Vananchal.

Shri Sriballav Panigrahi to continue his speech.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Deputy Speaker, Sir, two weeks before on 5th March, we were having discussion on the Resolution moved by Shri Jagat Vir Singh Prerna for creation of two new States - Uttarakhand and Vananchal. The names are not so significant. The agitators who are demanding separate States call them either Vananchal or

Jharkhand. So, in that way the name is not significant.

The difference between the 5th and today that there is a vigorous movement going on in Bihar demanding for creation of a new State that is Jharkhand. That movement, unfortunately, has turned violent - live have been lost, of rain have been derailed, transport of mineral ore has been affected in that portion of Bihar. Admittedly violence run counter to the ethos of democracy, to the principles of democracy and violence and democracy cannot go hand in hand. But, unfortunately, violence has erupted, the movement has turned violent.

The highlight or significance of our freedom movement was non-violence. Non-violence was the moving spirit of our freedom movement led by Mahatma Gandhi. The agitators set fire to a police station at Chowri Chure as cause of non-Cooperative. Nobody knew or in 1921 movement expected that the movement would gain of much momentum at that point of time. The people were hopefully looking forward that probably the days of freedom, achievement of independence was round the corner. At that point of time because violence interrupted Gandhiji, to the surprise of all, gave a call or made an announcement withdrawing the movement.

So, it is time that the House should also feel concerned about the growing violence particularly when the atmosphere is not congenial in our country on so many counts. I am not going to refer those things. Since December, the climate in our country is full of hatred.

The violence that we had at that time is still very much there.... (*Inerruptions*). Yes, in Bombay also. This is very much there. The threat to our internal security is looming large today. This is not a happy situation for a country like ours. I had made it clear at that time that in principle I am for smaller States and it is time it carves out some new States looking to the genuine demands of the people. To meet the legitimate aspirations of